

SPECIAL BENCH  
COURT - I

**O-237**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/217(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	"THE REGISTRAR OF COMPANIES WEST BENGAL VS SHALLOT COMMOTRADE PRIVATE LIMITED "
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physically)**

Mr. S.K. Tiwari, Adv. : For Petitioner  
Mr. Jayesh Choradia, Adv.

Mr. Biswaroop Mukherjee, Adv. : For R3  
Ms. Mini Agarwal, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for RoC, WB seeks two weeks further time to file affidavit in terms of order dated 6<sup>th</sup> of March, 2024. Final opportunity of one week is allowed.
3. Post this matter on **20/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**